

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 318/99

Thursday, this the 18th day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

P. Omaha,  
D/o. Karianthil Ambu,  
Ex-Casual Labourer,  
Southern Railway,  
Palghat Division,  
Residing at:  
Panackil House,  
Elambachi P.O.,  
Kasargode District.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

The Senior Divisional Personnel Officer,  
Southern Railway,  
Palghat Division,  
Palghat.

...Respondent

By Advocate Mr. Mathews J. Nedumpara

The application having been heard on 18.3.99, the Tribunal on the same day delivered the following:

ORDER

The applicant seeks to declare that she is entitled to be included in the list of casual labourers belonging to the Civil Engineering Department of Southern Railway, Palghat Division and to direct the respondent to consider A-2 representation and pass appropriate orders thereon..

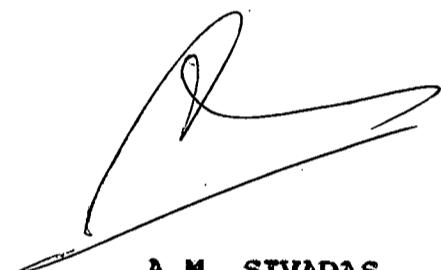
2. When the O.A. was taken up, the learned counsel appearing for the applicant submitted that it is suffice to direct the respondent to consider A-2 representation dated 16.5.98 submitted by the applicant within a reasonable time. The learned counsel appearing for the respondent submitted that there is no objection in adopting such a course.

3. Accordingly, the respondent is directed to consider A-2 representation and pass appropriate orders within four months from the date of receipt of a copy of this order.

4. O.A. is disposed of as above. No costs.

5. The learned counsel appearing for the respondent undertakes to forward a copy of this order along with a copy of the O.A. to the respondent.

Dated the 18th day of March, 1999.



A.M. SIVADAS  
JUDICIAL MEMBER

nv.  
18399

LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-2:

True copy of the representation dated 16.5.98 submitted by the applicant to the respondent.